

**Forest rights title certificates to the forest dwellers**

1254. SHRI PRASANNA ACHARYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the State-wise dispersal of Forest Rights title certificates to the forest dwellers during the period 2014-19;

(b) State-wise percentage of the land that has demarcated as eligible under the above; and

(c) what alternative steps have been taken to create additional forest to compensate the loss of forest for the above reasons?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SARUTA): (a) As per Forest Rights Act, 2006 and the rules made thereunder, the State Governments are responsible for implementation of the Act. As per information received from the State Governments, the details of cumulative titles distributed under Forest Rights Act, 2006 as reported by State Governments during 2014 to 2019 (information as on 31st May of the year 2014 to 2019) are given in Statement-I (See below).

(b) This Ministry has only the information as reported by the State Governments regarding extent of forest land for which titles have been distributed under Forest Rights Act, 2006. The details of cumulative extent of forest land for which titles are distributed (in acres) under Forest Rights Act, 2006 as reported by State Governments during 2014 to 2019 (information as on 31st May of the year 2014 to 2019) are given in Statement-II (See below).

(c) The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 provides a framework to recognize and vest the forest rights and occupation in forest land in Forest Dwelling Scheduled Tribes and Other Traditional Forest Dwellers who have been residing in such forests for generations but whose rights could not be recorded. Such recognition and vesting process does not lead to loss of forest and thus there is no issue of compensation due to implementation of Forest Rights Act, 2006.

**Statement-I**

*Cumulative titles distributed under Forest Rights Act, 2006 as reported by State Governments during 2014 to 2019. (information as on 31st May of the year 2014, 2015, 2016, 2017, 2018 and 2019)*

Sl. No.	States	2014	2015	2016	2017	2018	2019
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1,69,370	1,69,370	169,370	**87,093	93,130	98,049
2.	Assam	36,267	36,267	36,267	58,802	58,802	58,802
3.	Bihar	28	28	222	121	121	
4.	Chhattisgarh	3,12,250	3,45,279	3,47,789	3,86,432	4,16,359	4,23,218
5.	Goa	*NA/NR	*NA/NR	*NA/NR	3	25	25
6.	Gujarat	42,752	74,720	77,038	84,575	87,215	87,215
7.	Himachal Pradesh	346	346	346	***60	136	136
8.	Jharkhand	15,296	22,913	43,125	56,181	60,143	61,970
9.	Karnataka	7,058	7,709	8,303	13,049	16,073	16,073
10.	Kerala	24,599	24,599	24,599	24,599	24,599	24,599
11.	Madhya Pradesh	1,87,392	2,06,342	2,23,680	2,38,842	2,49,494	2,54,275
12.	Maharashtra	1,03,797	1,08,992	1,10,250	1,12,646	1,12,646	1,72,116
13.	Odisha	3,33,110	3,49,541	3,80,479	4,12,366	4,24,010	4,36,776
14.	Rajasthan	34,147	34,254	35,828	36,255	37,409	38,110
15.	Tamil Nadu	*NA/NR	*NA/NR	*NA/NR	*NA/NR	4,022	6,387
16.	Telangana	*NA/NR	95,022	1,00,247	***94,215	94,360	94,360
17.	Tripura	1,20,473	1,20,473	1,22,583	1,25,075	1,27,084	1,27,986
18.	Uttar Pradesh	17,705	18,546	18,555	18,555	18,555	18,555
19.	Uttarakhand	*NA/NR	*NA/NR	*NA/NR	*NA/NR	*NA/NR	145
20.	West Bengal	31,809	36,307	43,934	45,130	45,130	45,130

\*NA/NR- Not Available/Not Reported.

\*\*The decrease in the figure is attributed to Andhra Pradesh continuing to send the combined data upto May, 2016 for both Andhra Pradesh and Telangana even after the bifurcation of the State. At the same time, Telangana was also sending its own data separately.

\*\*\*The decrease in titles distribution in Bihar, Himachal Pradesh and Telangana was due to re-examination of the data (received from districts) and sending the correct data for the month of December, 2016 onwards.

**Statement-II**

*Cumulative extent of forest land for which titles distributed (in acres) under Forest Rights Act, 2006 as reported by State Governments during 2014 to 2019 (information as on 31st May of the year 2014, 2015, 2016, 2017, 2018 and 2019)*

Sl. No.	States	2014	2015	2016	2017	2018	2019
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	14,56,542	14,56,542	14,56,542.00	**6,43,481.00	6,74,642	6,92,938
2.	Assam	77,609.17	77,609.17	77,609.17	*NA/NR	*NA/NR	*NA/NR
3.	Bihar	*NA/NR	*NA/NR	*NA/NR	*NA/NR	*NA/NR	*NA/NR
4.	Chhattisgarh	6,01,831.71	7,36,091.18	7,41,318.22	21,98,601.45	26,73,461	28,81,246.84
5.	Goa	*NA/NR	*NA/NR	*NA/NR	4.35	35	86.86
6.	Gujarat	51,570.79	11,87,318	11,92,351.00	12,73,168.53	12,90,923	12,90,923.10
7.	Himachal Pradesh	0.3548	0.3548	0.35	4670.28	4,677	4,676.52
8.	Jharkhand	37,678.93	57,128.89	87,989.80	1,43,768.93	2,02,700	2,57,154.83
9.	Karnataka	35,388.70	36,547.12	37,440.79	42,901.91	48,970	48,969.26
10.	Kerala	33,018.12	33,018.12	33,018.12	33,018.12	33,018	33,018.12
11.	Madhya Pradesh	11,34,487.90	17,61,238.11	21,02,015.07	***20,95,299.76	21,24,913	22,77,358.35

Written Answers to

[28 November, 2019]

Unstarred Questions

345

1	2	3	4	5	6	7	8
12.	Maharashtra	7,98,630.70	10,48,140.31	16,24,065.99	50,12,970.97	50,12,971	#31,29,589.41
13.	Odisha	6,77,864.90	7,26,494.13	8,82,984.24	8,95,941.05	9,61,750	\$8,77,748.02
14.	Rajasthan	51,886.70	52,023.76	54,839.47	55,601.96	57,328	60,723.90
15.	Tamil Nadu	*NA/NR	*NA/NR	*NA/NR	*NA/NR	5,417	8,607.26
16.	Telangana	*NA/NR	8,09,059	20,92,418.42	***4,54,055.00	7,54,339	7,54,339
17.	Tripura	4,16,555.58	4,16,555.58	4,37,953.38	4,35,817.74	4,60,076	4,60,140.33
18.	Uttar Pradesh	1,39,778.04	1,39,000.77	1,39,625.46	1,39,656.53	1,39,656	1,39,656.06
19.	Uttarakhand	*NA/NR	*NA/NR	*NA/NR	*NA/NR	*NA/NR	*NA/NR
20.	West Bengal	16,891.556	18,398.11	20342.47	21,586.29	21586	21586.29

\*NA/NR- Not Available/Not Reported.

\*\* The decrease in the figure is attributed to Andhra Pradesh continuing to send the combined data upto May, 2016 for both Andhra Pradesh and Teiangana even after bifurcation of the State. At the same time, Telangana was also sending its own data separately.

\*\*\* The decrease in the figure occurred due to correction in data reported by the State Governments of Madhya Pradesh and Telangana in the month of December, 2016.

#The decrease in the figure occurred due to corrected/reconciled data reported by the State Government of Maharashtra for the month of September, 2018.

\$State Government of Odisha reported reduction in the extent of forest land given for community rights. State Government of Odisha clarified in the monthly Progress Report of January, 2019 that this figure is tentative one since Form B (Community Rights) do not indicate area vested.